## April 26, 2024 तक की स्थिति के अनुसार प्रारूप प्रस्ताव दस्तावेजों (ड्राफ्ट ऑफर डॉक्य्मेंट) के संबंध में कार्यवाही की स्थिति PROCESSING STATUS OF DRAFT OFFER DOCUMENTS AS ON April 26 2024

[यह स्थिति प्रत्येक सप्ताह अपडेट की जाती है और अगली बार May 03, 2024 को समाप्त हो रहे सप्ताह में अपडेट की जाएगी।] [Updated on weekly basis. Next update shall be for the week ending May 03, 2024]

## भारतीय प्रतिभूति और विनिमय बोर्ड (शेयरों का पर्याप्त अर्जन और अधिग्रहण) विनियम, 2011 [सेबी (सब्सर्टेशियल एक्विज़ीशन ऑफ शेयर्स एंड टेकओवर्स) रेग्यूलेशन्स, 2011] के तहत लाए जाने वाले खुले प्रस्तावों संबंधी दस्तावेजों के संबंध में कार्यवाही की स्थिति Processing status of documents where Open Offers are given under Takeover Regulations, 2011

SI. No. / क्र. सं.	लक्षित कंपनी (टार्गेट कंपनी) Target Company	अर्जनकर्ता (एक्वायरर) Acquirer	मर्चेट बैंककार (मर्चेट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सार्वजनिक घोषणा भेजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
1	Parsoli Corporation Limited	Zafar Yunus Sareshwala, Uves Yunus Sareshwala	Nirbhay Capital Services Private Limited	12-Jul-18	23-Jul-18	26-Jul-18	0.42	Interim order is passed against Acquirers on 13-Dec-2021 for not complying with SEBI's directions interalia issued vide order dated 27-Jul-2010. The entities had preferred an appeal before Hon'ble SAT. Hon'ble SAT vide order dated 10-Jan-2023 has disposed of their appeal.	Acquirers to comply with the directions issued vide interim order.
2	Federal Mogul Goetze India Limited	Pegasus Holdings III, LLC and Pegasus Parent, L.P.	BofA Securities India Limited	23-Feb-22	29-Nov-22	01-Dec-22	411.00	Acquirer has appealed in SATagainst the letter issued by SEBI pertaining to appointment of independent valuer by SEBI for determination of offer price. Matter is subjudice.	Matter is subjudice in SAT.
3	Religare Enterprises Limited	M.B. Finmart Private Limited, Puran Associates Private Limited, VIC Enterprises Private Limited, Milky Investment & Trading Company	JM Financial Limited	25-Sep-23	04-Oct-23	11-Oct-23		Clarifications sought from MB on 23-Mar- 2024	Reply awaited from MB
5	BLB LIMITED	DREAM ACHIEVER CONSULTANCY SERVICES PRIVATE LIMITED	FAST TRACK FINSEC PRIVATE LIMTED	17-Jan-24	21-Jan-24	29-Jan-24	31.06	Clarification sought on April 26, 2024	Reply awaited from MB
6	Cinerad Communications Limited	Pankaj Ramesh Samani, Kaushal Uttam Shah,Ugpatwardhan Services Private Limited, Ganesh Natarajan, Uma Ganesh Natarajan, Manoj Manohar Panvelkar, Nitin Neminath Patil and Basanta Kumar Swain	Vivro Financial Services Pvt. Ltd.	22-Jan-24	30-Jan-24	06-Feb-24	4.98	Reply received from MB on 24-Apr-2024	Under process.
7	S&S Power Switchgear Limited	Hamilton & Company Limited ("Acquirer") and Sushil Kumar Jalan, Rekha Jalan, Ashish Jalan, Snehal Jalan, Ananya Jalan, Ashish Jalan Family Trust and Sushil K Jalan HUF (PACs).	Arihant Capital Markets Ltd	27-Jan-24	02-Feb-24	09-Feb-24	47.88	Clarifications sought from MB on 25-Apr- 2024	Reply awaited from MB
8	Consecutive Investments & Trading Company Limited	M/s Birford Enterprises Private Limited	Swaraj Shares and Securities Private Limited	31-Jan-24	02-Feb-24	05-Feb-24	4.16	Clarifications sought from MB on 25-Apr- 2024	Reply awaited from MB
9	Sir Shadi Lal Enterprises Ltd.	Triveni Engineering and Industries Ltd.	Ambit Pvt. Ltd.	30-Jan-24	06-Feb-24	12-Feb-24	35.78	Reply received from MB on 26-Apr-2024	Under process.
10	NDA Securities Ltd.	Mr. Ram Gopal Jindal and Mr. Gaurav Jindal and ND	Corporate Professionals Capital Pvt. Ltd.	01-Feb-24	08-Feb-24	15-Feb-24	4.33	Reply received from MB on 22-Apr-2024	Under process.

SI. No. / क्र. सं.	लक्षित कंपनी (टार्गेट कंपनी) Target Company	अर्जनकर्ता (एक्वायरर) Acquirer	मर्चेट बैंककार (मर्चेट बैंकर) Merchant Banker	स्टॉक एक्सचेंजों को सर्वजनिक घोषणा अंजे जाने की तारीख PA Date	समाचार-पत्रों में विस्तृत सार्वजनिक विवरण (पब्लिक स्टेटमेंट) प्रकाशित होने की तारीख DPS date	प्रारूप प्रस्ताव दस्तावेज प्राप्त होने की तारीख DOD received on	प्रस्ताव (ऑफर) का आकार (करोड़ रु. में) Offer Size (Rs. Cr)	अंतिम बार सूचना आदि कब भेजी गई / कब प्राप्त हुई Last communication issued/received	कार्यवाही की स्थिति Processing status
11	Industrial Investment Trust Limited	Mr. Vikas Garg, Vikas Lifecare Limited, Advik Capital Limited, Advikca Finvest Limited, Vrindaa Advanced Materials Limited.	Corporate Professionals Capital Pvt. Ltd.	08-Feb-24	15-Feb-24	23-Feb-24	161.21	Reply received from MB on 26-Apr-2024	Under process.
12	Integra Switchgear Limited	Northvale Capital Partners Private Limited	Navigant Corporate Advisors Limited	12-Feb-24	20-Feb-24	28-Feb-24	0.90	Clarification sought on April 26, 2024	Reply awaited from MB
13	Swadeshi Industries and Leasing Ltd.	Mrs. Jayshree Radheshyam Sharma	Navigant Corporate Advisors Limited	21-Feb-24	28-Feb-24	06-Mar-24	0.56	Reply received from MB on 22-Apr-2024	Under process.
14	TAVERNIER RESOURCES LIMITED	Amit Vedawala	Vivro Financial Services Private Limited	23-Feb-24	01-Mar-24	06-Mar-24	2.56	Reply received from MB on 24-Apr-2024	Under process.
15	RKD Agri & Retail Limited	Nilesh Malshi Savla and Meena Nilesh Savla	Saffron Capital Advisors Private Limited	22-Feb-24	28-Feb-24	06-Mar-24	1.44	Reply received from MB on 25-Apr-2024	Under process.
16	Agro Tech Foods Limited	ZEST HOLDING INVESTMENTS LIMITED, ZEST INVESTMENTS	Centrum Capital Limited	29-Feb-24	07-Mar-24	13-Mar-24	366.00	Clarifications sought from MB on 05-Apr- 2024	Reply awaited from MB
17	Continental Controls Limited	Onelife Capital Advisors Limited	Swaraj Shares and Securities Private Limited	06-Mar-24	12-Mar-24	19-Mar-24	0.64	Reply received from MB on 26-Apr-2024	Under process.
18	Saanvi Advisors Limited	Dev Sethi and DYS Royals Pvt. Ltd.	Expert Global Consultants Pvt. Ltd.	11-Mar-24	15-Mar-24	21-Mar-24	0.77	Reply received from MB on 22-Apr-2024	Under process.
19	Trimurthi Limited	Srinidhi Fine-Chemicals LLP and Mr. Vupparapalli Chandrasekhar Reddy	Mark Corporate Advisors Private Limited	05-Mar-24	15-Mar-24	20-Mar-24	2.65	Reply received from MB on 26-Apr-2024	Under process.
20	SOMA PAPERS AND INDUSTRIES LIMITED	Mr. Narasimharao Anumala , Mr. Anumala Ramesh Choudary , Ms. Anupama Anumala	CIL Securities Limited	13-Mar-24	18-Mar-24	22-Mar-24	0.43	Clarifications sought from MB on 24-Apr- 2024	Reply awaited from MB
21	Bangalore Fort Farms Limited	Genesis Trade-Links Private Limited, Mr. Vikash Singh and Mrs. Nitu Singh	Swaraj Shares and Securities Private Limited	13-Mar-24	20-Mar-24	28-Mar-24	3.55	Reply received from MB on 26-Apr-2024	Reply awaited from MB
22	SWOJAS ENERGY FOODS LIMITED	Parthrajsinh Harshadsinh Rana, Jyoti Gupta a.k.a Jyoti Khandelwa	Corpwis Advisors Private Limited	07-Mar-24	15-Mar-24	22-Mar-24	3.10	Clarifications sought from MB on 18-Apr- 2024	Reply awaited from MB
23	Kinetic Trust Limited	Sandeep Garg, Mallika Aggarwal and Sequence Builders Private Limited	Fintellectual Corporate Advisors Pvt. Lt.d	27-Mar-24	04-Apr-24	15-Apr-24	1.75	DLOF received on 15-Apr-24	Under process.
24	Sueryaa Knitwear Ltd.	Mr. Shailesh Miyanbazaz	Swaraj Shares and Securities Pvt. Ltd.	05-Apr-24	11-Apr-24	15-Apr-24	0.67	DLOF received on 15-Apr-24	Under process.
25	Oxygenta Pharmaceutical Limited	M V S Prasad Reddy	Mark Corporate Advisors Private Limited	08-Apr-24	18-Apr-24	25-Apr-24	15.38	DLOF received on 25-Apr-24	Under process.
26	Suncity Synthetics Limited	Sumita Mishra	Swaraj Shares and Securities Private Limited	16-Apr-24	22-Apr-24	24-Apr-24	0.90	DLOF received on 24-Apr-24	Under process.
27	FOODS AND INNS LIMITED	Raymond Simkins, Milan Dalal and Borgos Multitrade LLP	Inga Ventures Pvt. Ltd	09-Apr-24	18-Apr-24	24-Apr-24	279.89	DLOF received on 24-Apr-24	Under process.

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यदि उपरोक्त प्रारुप प्रस्ताव दस्तावेज के संबंध में कोई कार्यवाही नहीं की गई है या कार्यवाही करने में बहुत अधिक देरी हुई है, तो ऐसे में मर्चेंट बैंककार / कंपनी इस मामले के संबंध में मुख्य महाप्रबंधक, श्री राजेश दंगेती (rajeshkd@sebi.gov.in) या कार्यपालक निदेशक, श्री एस वी एम डी राव (mdrao@sebi.gov.in) से बिना किसी झिझक के संपर्क कर सकते हैं / सकती है ।

In case the aforesaid draft offer document has remained unattended or there is an inordinate delay, the MB/ Company should not hesitate escalating the matter to Chief General Manager, Shri Rajesh Dangeti (rajeshkd@sebi.gov.in) or the Executive Director, Shri SVMD Rao (mdrao@sebi.gov.in).